

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

72. C.P. 4429/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.10.2019**

NAME OF THE PARTIES: Hargun P. Godhwani & Anr
v/s.

Godhwani Brothers India Pvt Ltd & Ors

SECTION 97 OF THE COMPANIES ACT, 2013

ORDER

At the request of the counsel for the petitioner, list this matter on
06.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)